CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.189/2017 in OA No.1246/2017

This the 5th day of April, 2017

Hon'ble Shri Justice Permod Kohli, Chairman Hon'ble Shri K N Shrivastava, Member(A)

Krishan Kumar Verma (Aged about 62 years) S/o Late Sh. H.L. Verma R/o B-43, Adarsh Arya Aptt. Plot No.3A, Sector 6 Dwarka New Delhi.

.... Applicant

(By Advocate : Shri S.N. Sharma)

Versus

Lt. General Suresh Sharma
Engineer-in-Chief
(Engineer-in-Chief's Branch)
M.E.S., Army Head Quarters
Kashmir House, New Delhi-110010.

... Respondents

Order (Oral)

Justice Permod Kohli, Chairman

In view of the order passed in MA No.1211/2017 which has been filed for extension of time, the contempt proceedings are dropped at this stage, with liberty to the applicant to file a fresh one in the event the directions are not complied with within the time granted in the aforesaid MA.

(K N Shrivastava)
Member(A)

(Justice Permod Kohli) Chairman

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